

ment of Tribunals for the determination, in a fair manner, of the question whether a person is an illegal migrant to enable the Central Government to expell illegal migrants from India and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI P. C. SETHI : I introduce the Bill.

STATEMENT RE-ILLEGAL MIGRANTS
(DETERMINATION BY TRIBUNALS) ORDINANCE, 1983

MR. DEPUTY-SPEAKER : Now the Minister—item 11.

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Illegal Migrants (Determination by Tribunals) Ordinance, 1983.

13.08 hrs.

TEXTILE UNDERTAKINGS (TAKING OVER OF MANAGEMENT) BILL*

MR. DEPUTY-SPEAKER : Now Shri Vishwanath Pratap Singh.

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : I beg to move for leave to introduce a Bill to provide for the taking over in the public interest or the management of the textile undertakings of the

companies specified in the First Schedule pending nationalisation of such undertakings and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER : Prof. Ajit Kumar Mehta is not here Mr. Jai Pal Singh Kashyap is also not here.

SHRI K. RAMAMURTHY (Krishnagiri) : With your permission, Sir.....

MR. DEPUTY-SPEAKER : You cannot. The question is :

"That leave be granted to introduce a Bill to provide for the taking over in the public interest of the management of the textile undertakings of the companies specified in the First Schedule pending nationalisation of such undertakings and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH : I introduce the Bill.

STATEMENT RE TEXTILE UNDERTAKINGS (TAKING OVER OF MANAGEMENT) ORDINANCE, 1983.

MR. DEPUTY-SPEAKER : Now the Minister—statement regarding ordinance.

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Textile Undertakings (Taking over of Management) Ordinance, 1983.

*Published in Gazette of India Extraordinary Part II, section 2, dated 22-11-1983.

†Introduced with the recommendation of the President.